

By E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-17/2003/ 5909 /A

From :- Shri S.Choudhury,
Deputy Registrar (Admn.-I),
Gauhati High Court,
Guwahati.

To, Shri S. K. Poddar
District & Sessions Judge,
Sivasagar.

Dated Guwahati, the 11th October, 2018.

Sub:- **Permission to avail the entire Durga puja vacation with
headquarter leave permission.**

Ref:- letter no.DJSV/HA/I/2018/7348 Date 01.10.2018

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail the entire Durga puja vacation w.e.f. 15.10.2018 to 28.10.2018 along with headquarter leave permission, by your official vehicle, at your own cost, w.e.f. the morning of 14.10.2018 till the evening of 28.10.2018, as prayed for. The Addl. District & Sessions Judge, Sivasagar, and in his absence the senior most Judicial officer at the station will remain in charge of his Court and Office of District and Sessions Judge during your absence on leave.

Yours faithfully,


11/10/2018

DEPUTY REGISTRAR (ADMN.-I)

Memo NO.HC.VII-17/2003/ /A, dated 11/10/2018

Copy forwarded for information to:

- 1.The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Addl. District & Sessions Judge, Sivasagar.
3. Pvt. Secretary to Portfolio Judge for the District of Sivasagar.


DEPUTY REGISTRAR (ADMN.-I)